

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

Date: 15<sup>th</sup> March, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

**HON'BLE MR. JUSTICE SONAM PHINTSO WANGDI JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER**

| S.No                 | Case No  | Parties   | Counsel for parties   | Remarks |
|----------------------|--|---|---|---------|
| <b>FOR ADMISSION</b> |  |   |   |         |
| 1.                   | Original Application No. 40/2016(CZ)   | Vijay Yadav<br>Vs.<br>Shyam Sunder Goplani &<br>4 Ors.                        | Mr. Deepesh Joshi, Adv.   |         |
| <b>FOR HEARING</b>   |  |   |   |         |
| 2.                   | Original Application No. 24/2016(CZ)<br>(M.A. No.81/16)<br>(M.A. No.82/16)<br>(M.A. No.83/16)<br>(M.A. No.90/16)<br>(M.A. No.148/16)<br>(M.A. No.154/16)<br>(M.A. No.173/16) | Kishore Deepak Kodwani & Kailash Chand Patel<br>Vs.<br>State of M.P. & 5 Ors. | Mr. Kishore Deepak Kodwani, Applicant in person<br>Mr. Ravikant Patidar, Adv.<br>Mr. Siddharth Gupta, Adv.<br>Mr. H.Y.Mehta, Adv.<br>Mr. Dinkarrao Upadhyay, Adv.<br>Mr. Amitabh Upadhyay   |         |
| 3.                   | Original Application No. 115/2014 (CZ)<br>(M.A.No.399/15)<br>(M.A.No.682/15)<br>(M.A.No.818/15)<br>(M.A.No.05/16)<br>(M.A.No.11/16)  | Kishore Deepak Kodwani<br>Vs.<br>State of MP & Ors.                           | Mr. Kishore Kodwani, Applicant in person<br>Mr. Sachin K. Verma Adv. for R-1,<br>Mr. Om. S. Shrivastav, Adv. for R-3<br>Mr. Vijay Kumar Shahni Adv. for R-5<br>Ms. Poonam Shahani, Adv.<br>Ms. Parul Bhadoria, Adv.for R-6                |         |
| 4.                   | Original Application No. 126/2015(THC)   | Naresh Yadav<br>Vs.<br>State of Rajasthan & Ors.                              |   |         |
| 5.                   | Original Application No. 127/2015(THC)   | Jeev Jantu Kalyan Seva Samiti<br>Vs.<br>State of Rajasthan & Ors.             |   |         |
| 6.                   | Original Application No. 101/2015(CZ)  | Shailendra Singh<br>Vs.<br>State of M.P. & Ors.                               | Mr. Rohit Sharma, Adv.<br>Mr. Pradeep Pawar, Adv.   |         |
| 7.                   | <b>Original Application 116 /2013(THC)<br/>(M.A.No.93/15)<br/>(M.A.No.498/15)</b>  | <b>Nityendra Manav<br/>Vs.<br/>State of Rajasthan &amp; 13 Ors.</b>           | Dharamvir Sharma, Adv. for Applicant<br>Mr. Sandeep Singh, Adv. for R-11, & R.P.C.B<br>Mr. Sachin K Verma, Adv.<br>Mr. Shreya Raj Saxena Adv.<br>Mr. B.C. Rawat Adv.<br>Mr. Om S. Shrivastava Adv. For (NHAI)<br>Mr. Narendra Bhavsar Adv |         |

|                       |  |  |   |  |
|-----------------------|--|--|---|--|
|                       |  |  | Mr. B.C. Rawat Adv.<br>Mr. Yogesh Bhatnagar   |  |
| 8.                    | Original Application No. 81/2015(CZ)                       | Shridhar Shivaraman<br>Vs.<br>Govt. Of M.P. & Ors.                               | Mr. Shridhar Shivaraman, Applicant<br>Mr. Pulkit Godha for<br>Mr. Vijay Choudhary, Adv.<br>Mr. Sachin K.Verma, Adv.<br>Mr. Shivendu Joshi, Adv.<br>Mr. Akshay Sapre, Adv.<br>Mr. Alkesh Agrawal, Adv.<br>Mr. Sachin K.Verma, Adv.<br>Mr. Shivendu Joshi, Adv. |  |
| 9.                    | Original Application No. 145/2015(CZ)                      | Afsar Khan<br>Vs.<br>State of M.P. & 3 ors.                                      | Mr. Rajesh Chand, Adv.<br>Mr. Ajay Gupta, Adv.<br>Mr. Rajneesh Gupta, Adv.<br>Mr. Parag Gupta, Adv.<br>Mr. Nishant Goel, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Ms. Parul Bhadoria, Adv.<br>Mr. Purushaindra Kaurav, Adv.<br>Ms. Parul Bhadoria, Adv.           |  |
| 10.                   | Original Application No. 340 /2014(CZ)                     | Mangal Chand<br>Vs.<br>State of Rajasthan  | Mr. Gyanendra Singh, Adv. for<br>Dr. M.S. Kachhawa Adv.   |  |
| 11.                   | Original Application No. 88/2015(CZ)                       | Babulal Jajoo<br>( <i>Samodi Pond</i> )<br>Vs.<br>State of Rajasthan & Ors.      | Dr. Mahendra Singh Kachhawa, Adv.<br>Ms Singh Associates, Adv. & Anr.   |  |
| <b>FOR COMPLIANCE</b> |  |  |   |  |
| 12.                   | Original Application No.149/2014<br><b>(M.A.No.787/15)</b> | Babu Lal Jajoo<br>Vs.<br>State of Rajasthan & Ors.                               | Mr. M.S. Kachhawa, Adv.<br>Mr. Lokendra Singh Kachhawa Adv.<br>Mr. Rohit Sharma Adv.  |  |
| 13.                   | Appeal No. 02/2013(THC)                                    | M/S Mewat- Stone Crushing co.<br>Vs.<br>Rajasthan State Pollution Control Board. | Mr.S.M. Hussain, Adv.<br>Mr.Sandeep Singh, Adv.   |  |

. For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)